

GOVERNMENT OF INDIA
MINISTRY OF PORTS, SHIPPING AND WATERWAYS
LOK SABHA
UNSTARRED QUESTION NO- 3970
ANSWERED ON 24/03/2023

PROMOTION OF SHIP BREAKING INDUSTRY

3970. SHRIMATI POONAMBEN MAADAM:

Will the Minister of Ports, Shipping and Waterways be pleased to state:
पत्तन, पोत परिवहन और जलमार्ग मंत्री

- (a) whether the Government has taken any steps to promote ship breaking/recycling industry in the country and if so, the details thereof;
- (b) whether international standards of environmentally sound and safe recycling practices are being followed in the country; and
- (c) if so, the details thereof?

ANSWER

MINISTER OF PORTS, SHIPPING AND WATERWAYS
(SHRI SARBANANDA SONOWAL)

(a) to (c) India has acceded to Hong Kong International Convention for Safe and Environmentally Sound Recycling of Ships, 2009 (HKC) in Nov'2019 and to give effect to its provisions, has enacted the Recycling of Ships Act, 2019. Recycling of Ships Rules have also been notified in February 2021. HKC has not come into force as the conditions for enforcing HKC have not yet been fulfilled internationally. To regulate the ship recycling in the country, India has promulgated Ship Breaking Code (Revised) 2013.

At Alang ship recycling yard in Gujarat, which is one of the largest recycling facilities in the world and is equipped to recycle about 98% of ship recycling done in India, 94 of the 131 operational recycling plots have upgraded infrastructure and have obtained the HKC compliance certificates.

This voluntary compliance by the ship recycling yards has helped to boost ship recycling activities in India by getting ships from the owners, who intend to dismantle their vessels in environmentally sound manner. At Alang, the Gujarat Maritime Board has provided physical, social & safety and environmental infrastructure to comply with provisions of Ship Breaking Code (Revised), 2013. The infrastructure provided is given hereunder:

1. Physical Infrastructure:

Road, Bridges, Administrative Buildings, Electrifications, Water supply etc.

2. Social & Safety Infrastructure:

Labour Housing Colony, Hospital, Schools, Welfare, Safety Training & Welfare, Fire Fighting facilities etc.

3. Environmental Infrastructure:

Hazardous & Non-hazardous waste disposal facilities i.e. landfill cells, ETP and Incinerator, monitoring of environmental parameters in and around Alang.

Ministry of Ports, Shipping and Waterways and Gujarat Maritime Board organised an International Conference on Green Ship recycling in September, 2022 at Gandhinagar to showcase the upgraded infrastructure to national and international delegates.
